THE

LEGISLATIVE ASSEMBLY DEBATES

(Official Report)

Volume I

(19th January to 21st February, 1927)

FIRST SESSION

OF THE

THIRD LEGISLATIVE ASSEMBLY, 1927



DELHI GOVERNMENT OF INDIA PRESS 1927

Legislative Assem

The President:

THE HONOURABLE MR. V. J. PATEL.

Deputy President:

MAULVI MUHAMMAD YAKUB, M.L.A.

Panel of Chairmen:

MR. M. A. JIANAH, M.L.A.
THE REVO. DR. E. M. MACPHAIL, M.L.A.

MR. M. R. JAYARAR, M.L.A.

MR. C. NEOGY, M.L.A.

Secretary:

MR. L. GRAHAM, C.I.E., M.L.A.

Assistants of the Secretary:

MR. W. T. M. WRIGHT, C.I.E., I.C.S.

Mr. S. C. GUPTA, BAR.-AT-LAW.

MR. G. H. SPENCE, I.C.S.

Marshal:

CAPTAIN SURAJ SINOH, BAHADUR, I.O.M.

Committee on Public Petitions:

MAULVI MUHAMMAD YAKUB, M.L.A., Chairman.

MR. K. C. NEOGY, M.L.A.

MR. JAMNADAS M. MEHTA, M.L.A.

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LIEUT COLONEL Fr. A. J. GIDNEY, M.L.A.

Mr. C. DURAISWAMY AIYANGAR, M.L.A.

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LEGISLATIVE ASSEMBLY

(OFFICIAL REPORT OF THE FIRST SESSION OF THE THISDELEGISLATIVE ASSEMBLY)

VOLUME I—1927.

LEGISLATIVE ASSEMBLY.

Wednesday, 19th January, 1927.

The Assembly met in the Assembly Chamber of the Council House in New Delhi at Eleven of the Clock, being the first day of the meeting of the Third Assembly, pursuant to S. 63D (2) of the Government of India Act.

MESSAGE FROM H. E. THE VICEROY.

Secretary of the Assembly: A Message has been received from His Excellency the Viceroy:

(The Assembly received the Message standing.)

In pursuance of the provisions of sub-rule (2) of Rule 3 of the Indian Legislative Rules, I, Edward Frederick Lindley, Baron Irwin, hereby appoint Mr. M. Ruthnaswamy to be Chairman of the Legislative Assembly.

(Signed) IRWIN,
Viceroy and Governor General."

Mr. M. Ruthnaswamy (Nominated: Indian Christians) took the Oath and occupied the Chair.

Mr. Chairman: In order that this, the first meeting of the Third Legislative Assembly, may be fully constituted, Members will now take the Oath or make the affirmation of allegiance to the Crown in the manner prescribed.

MEMBERS SWORN:

The Honourable Sir Alexander Phillips Muddiman, K.C.S.I., Kt., C.I.E. (Home Member);

The Honourable Sir Charles Alexander Innes, K.C.S.I., C.I.E., (Member for Commerce and Railways);

The Honourable Sir Basil Phillot Blackett, K.C.B., K.C.S.I., (Finance Member);

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- The Honourable Sir Bhupendra Nath Mitra, K.C.I.E., C.B.E. (Member for Industries and Labour);
- The Honourable Mr. Joseph William Bhore, C.I.E., C.B.E. (Member for Education, Health and Lands);
- Mr. S. Srinivasa Iyengar, M.L.A. (Madras City: Non-Muhammadan Urban);
- Mr. Varahagiri Venkata Jogia, M.L.A. (Ganjam cum Vizagapatam: Non-Muhammadan Rural);
- Mr. T. Prakasam, M.L.A. (East Godavari and West Godavari cum Kistna: Non-Muhammadan Rural);
- Mr. Battena Perumalla Nayudu, M.L.A. (Guntur cum Nellore; Non-Muhammadan Rural);
- Mr. R. K. Shanmukham Chetty, M.L.A. (Salem and Coimbatore cum North Arcot: Non-Muhammadan Rural);
- Mr. A. Rangaswami Iyengar, M.L.A. (Tanjore cum Trichinopoly: Non-Muhammadan Rural);
- Mr. Mudumbi Srinivasachariar Sesha Ayyangar, M.L.A. (Madura and Ramnad cum Tinnevelly: Non-Muhammadan Rural);
- Mr. G. Sarvotham Rao, M.L.A. (West Coast and Nilgiris: Non-Muhammadan Rural):
- Muhammadan Rural); Mr. Abdul Latif Saheb Farookhi, M.L.A. (North Madras: Muhammadan);
- Maulvi Sayyid Murtuza Saheb Bahadur, M.L.A. (South Madras: Muhammadan);
- Khan Bahadur Haji Abdullah Haji Kasim, M.L.A. (West Coast and Nilgiris: Muhammadan);
- The Reverend Dr. Earle Monteith Macphail, C.I.E., C.B.E., M.L.A. (Madras: European);
- Mr. Kodiyalam Vasudeva Rangaswamy Ayyangar, M.L.A. (Madras: Landholders);
- Mr. Vidya Sagar Pandya, M.L.A. (Madras: Indian Commerce);
- Mr. M. R. Jayakar, M.L.A. (Bombay City: Non-Muhammadan Urban);
- Mr. Jamnadas Madhavji Mehta, M.L.A. (Bombay City: Non-Muham-madan Urban);
- Mr. Vithalbhai Javerbhai Patel, M.L.A. (Bombay Northern Division: Non-Muhammadan Rural);
- Mr. Fazal Ibrahim Rahimtulla, M.L.A. (Bombay Central Division: Muhammadan Rural);
- Mr. Narsinh Chintaman Kelkar, M.L.A. (Bombay Central Division: Non-Muhammadan Rural);
- Mr. Sarabhai Nemchand Haji, M.L.A. (Bombay Central Division: Non-Muhammadan Rural);
- Mr. Dattatraya Venkatesh Belvi, M.L.A. (Bombay Southern Division: Non-Muhammadan Rural);

;

Mr. Mahomed Ali Jinnah, M.L.A. (Bombay City: Muhammadan Urban);

- Seth Haji Abdoola Haroon, M.L.A. (Sind: Muhammadan Rural);
- Mr. Edward Francis Sykes, M.L.A. (Bombay: European);
- Sir Purshotamdas Thakurdas, Kt., C.I.E., M.B.E., M.L.A. (Indian Merchants' Chamber: Indian Commerce);
- Mr. Wadero Mahomed Panah Ghulam Kadirkhan Dakhan, M.L.A. (Sind: Muhammadan Rural);
- Mr. Wadero Wahidbaksh Illahibaksh Bhuto, M.L.A. (Sind Jagirdars and Zamindars: Landholders);
- Sir Victor Sassoon, Bart., M.L.A. (Bombay Millowners' Association: Indian Commerce);
- Mr. Nirmal Chunder Chunder, M.L.A. (Calcutta: Non-Muhammadan Urban);
- Mr. Tulsi Chandra Goswami, M.L.A. (Calcutta Suburbs: Non-Muhammadan Urban);
- Mr. Amar Nath Dutt, M.L.A. (Burdwan Division; Non-Muhammadan Rural);
- Mr. Kshitish Chandra Neogy, M.L.A. (Dacca Division: Non-Muhammadan Rural);
- Haji Chaudhuri Mohammad Ismail Khan, M.L.A. (Dacca Division: Muhammadan Rural);
- Mr. Anwar-ul-Azim, M.L.A. (Chittagong Division: Muhammadan Rural):
- Mr. Bhabendra Chandra Roy, M.L.A. (Presidency Division: Non-Muhammadan Rural);
- Mr. Kabeer-ud-Din Ahmed, M.L.A. (Rajshahi Division: Muhammadan Rural);
- Mr. W. Arthur Moore, M.L.A. (Bengal: European);
- Colonel J. D. Crawford, D.S.O., M.C., M.L.A. (Bengal: European);
- Mr. Dhirendra Kanta Lahiri Chaudhury, M.L.A. (Bengal: Landholders);
- Pandit Motilal Nehru, M.L.A. (Cities of the United Provinces: Non-Muhammadan Urban);
- Mr. Mukhtar Singh, M.L.A. (Meerut Division: Non-Muhammadan Rural):
- Pandit Hriday Nath Kunzru, M.L.A. (Agra Division: Non-Muhammadan Rural);
- Pandit Madan Mohan Malaviya, M.L.A. (Allahabad and Jhansi Divisions: Non-Muhammadan Rural);
- Mr. Ghanshyam Das Birla, M.L.A. (Benares and Gorakhpur Divisions: Non-Muhammadan Rural);
- Kumar Rananjaya Singh, M.L.A. (Fyzabad Division: Non-Muham-madan Rural);
- Mr. Tasadduq Ahmad Khan Shervani, M.L.A. (Cities of the United Provinces: Muhammadan Urban);
- Mr. Ismail Khan, M.L.A. (Meerut Division: Muhammadan Rural);
- Maulvi Muhammad Yakub, M.L.A. (Rohilkund and Kumaon Divisions: Muhammadan Rural);

Mr. Rafi Ahmad Kidwai, M.L.A. (Lucknow and Fyzabad Divisions: Muhammadan Rural);

Mr. Tracey Gavin-Jones, M.L.A. (United Provinces: European);

Pandit Thakar Das, M.L.A. (Ambala Division: Non-Muhammadan);

Lala Lajpat Rai, M.L.A. (Jullundur Division: Non-Muhammadan);

Mr. C. S. Ranga Iyer, M.L.A. (Rohilkund and Kumaon Divisions: Non-Muhammadan Rural);

Mr. Abdul Haye, M.L.A. (East Punjab: Muhammadan);

Mr. M. K. Acharya, M.L.A. (South Arcot cum Chingleput: Non-Muhammadan Rural);

Mian Mohammad Shah Nawaz, M.L.A. (West Central Punjab: Muhammadan);

Raja Ghazanfar Ali Khan, M.L.A. (North Punjab: Muhammadan);

Sayyed Hussain Shah, M.L.A. (North-West Punjab: Muhammadan);

Khan Bahadur Makhdum Syed Rajan Bakhsh Shah, M.L.A. (South-West Punjab: Muhammadan);

Sardar Kartar Singh, M.L.A. (East Punjab: Sikh);

Sardar Gulab Singh, M.L.A. (West Punjab: Sikh);

Lieutenant Sardar Muhammad Nawaz Khan, M.L.A. (Punjab: Landholders);

Mr. Narayan Prasad Singh, M.L.A. (Darbhanga cum Saran: Non-Muhammadan);

Mr. Gaya Prasad Singh, M.L.A. (Muzaffarpur cum Champaran: Non-Muhammadan);

Pandit Nilakantha Das, M.L.A. (Orissa Division: Non-Muhammadan);

Mr. Bhubanananda Das, M.L.A. (Orissa Division: Non-Muhammadan);

Mr. Ambika Prasad Sinha, M.L.A. (Patna cum Shahabad: Non-Muhammadan);

Mr. Ram Narayan Singh, M.L.A. (Chota Nagpur Division: Non-Muhammadan);

Kumar Ganganand Sinha, M.L.A. (Bhagalpur, Purnea and the Santhal Parganas: Non-Muhammadan);

Mr. Siddheswar Sinha, M.L.A. (Gaya cum Monghyr: Non-Muhammadan);

Maulvi Badi-uz-Zaman, M.L.A. (Bhagalpur Division: Muhammadan);

Maulvi Muhammad Shafee, M.L.A. (Tirhut Division: Muhammadan);

Mr. Dwarka Prasad Misra, M.L.A. (Central Provinces Hindi Divisions Non-Muhammadan);

Maulvi Syed Abul Hasan Natique, M.L.A. (Central Provinces: Muhammadan);

Seth Jamnadas, M.L.A. (Central Provinces: Landholders);

Mr. Srishchandra Dutta, M.L.A. (Surma Valley cum Shillong: Non-Muhammadan);

Maulvi Abdul Matin Chaudhury, M.L.A. (Assam: Muhammadan);

Mr. William Stenhouse Lamb, M.L.A. (Burma: European);

Lala Rang Behari Lal, M.L.A. (Delhi: General);

- Rai Saheb M. Harbilas Sarda, M.L.A. (Ajmer-Merwara: General);
- Mr. Keshav Chandra Roy, C.I.E., M.L.A. (Bengal: Nominated Non-Official);
- Prince Afsar-ul-Mulk Mirza Muhammad Akram Hussain Bahadur, M.L.A. (Bengal: Nominated Non-Official);
- Raja Muhammad E'jaz Rasul Khan, C.S.I., M.L.A. (United Provinces: Nominated Non-Official);
- Sardar Bahadur Sardar Jowahir Singh, C.I.E., M.L.A. (Punjab: Nominated Non-Official):
- Khan Bahadur Nawabzada Saiyid Ashrafuddin Ahmad, C.I.E., M.L.A. (Bihar and Orissa: Nominated Non-Official);
- Sir Walter Stuart James Willson, Kt., M.L.A. (Associated Chambers of Commerce: Nominated Non-Official);
- Rao Bahadur Mylai Chinnathambi Rajah, M.L.A. (Nominated: Depressed Classes);
- Mr. Lancelot Graham, C.I.E., M.L.A. (Secretary, Legislative Department);
- Mr. Gerard Mackworth Young, M.L.A. (Army Secretary);
- Mr. Evelyn Berkeley Howell, C.S.I., C.I.E., M.L.A. (Foreign Secretary);
- Sir Ganen Roy, Kt., M.L.A. (Director-General of Posts and Telegraphs);
- Mr. Alfred Alan Lethbridge Parsons, C.I.E., M.L.A. (Financial Commissioner, Railways);
- Mr. James Macdonald Dunnett, C.I.E., M.L.A. (Home Department: Nominated Official);
- Mr. Andrew Gourlay Clow, M.L.A. (Industries Department: Nominated Official);
- Mr. John Coatman, M.L.A. (Director of Public Information);
- Mr. Valangiman Krishnaswami Ayyangar Aravamudha Ayyangar, M.L.A. (Finance Department: Nominated Official);
- Mr. Frederick Buisson Evans, C.S.I., M.L.A. (Madras: Nominated Official);
- Mr. Richard Littlehailes, M.L.A. (Madras: Nominated Official);
- Mr. Frederick William Allison, M.L.A. (Bombay: Nominated Official);
- Mr. Percy Barnes Haigh, M.L.A. (Bombay: Nominated Official);
- Mr. John Thomas Donovan, M.L.A. (Bengal: Nominated Official);
- Khan Bahadur Nasir-ud-din Ahmad, M.L.A. (Bengal: Nominated Official);
- Mr. Michael Keane, C.I.E., M.L.A. (United Provinces: Nominated Official);
- Khan Bahadur Mian Abdul Aziz, M.L.A. (Punjab: Nominated Official);
- Rai Bahadur Shyam Narayan Singh, O.B.E., M.L.A. (Bihar and Orissa: Nominated Official);
- Mr. Henry Challen Greenfield, M.L.A. (Central Provinces: Nominated Official);
- Mr. James Hezlett, M.L.A. (Assam: Nominated Official); and
- Mr. Harry Tonkinson, C.I.E., C.B.E., M.L.A. (Burma: Nominated Official).

MOTION FOR THE ELECTION OF THE STANDING FINANCE COMMITTEE.

The Honourable Sir Basil Blackett (Finance Member): Sir, I beg to move:

"That this Assembly do proceed to the election, in such method as may be approved by the Chairman, of a Standing Finance Committee of the Assembly not exceeding fourteen in number to which shall be added a Member of the Assembly to be nominated by the Governor General. The Member so nominated shall be the Chairman of the 'Committee'.

The reason for the urgency of this motion is that we are in great need of the services of the Standing Finance Committee. Normally it meets before the Session and has completed most of the work before the Delhi Session begins. This year we cannot begin the work until the Committee is in existence. As soon as the Committee is appointed we hope to have plenty of work for it; in fact we shall want meetings practically every day next week and probably the week after, if they can be arranged in accordance with the other duties of the Assembly. I should like to announce that the intention is that the first meeting should be held on Monday, the 24th, at 3 P.M. in a Committee Room of this House. Sir, I beg to move.

The motion was adopted,

MOTION FOR THE ELECTION OF THE STANDING FINANCE COMMITTEE FOR RAILWAYS.

The Honourable Sir Charles Innes (Member for Commerce and Railways): Sir, I beg to move:

"That this Assembly do proceed to elect, in such manner as may be approved by the Chairman, eleven Members from the Assembly who shall be required to serve on the Standing Finance Committee for Railways, as provided for in clause 6 of the Resolution adopted by the Legislative Assembly on the 20th September, 1924, on the subject of the separation of Railway Finance".

My reasons, Sir, are the same as those just given by Sir Basil Blackett.

The motion was adopted.

Mr. Chairman: I may inform the Assembly that for the purpose of the election of these two Committees, namely, the Standing Finance Committee and the Standing Finance Committee for Railways, the Assembly Office will be open to receive nominations up to 12 Noon on Thursday, the 20th January, and the election will take place in this Chamber in accordance with the principle of proportional representation by means of the single transferable vote on Friday, the 21st January.

MOTION FOR THE ELECTION OF THE PUBLIC ACCOUNTS COMMITTEE.

The Honourable Sir Basil Blackett (Finance Member): Sir, I beg to move:

"That this Assembly do proceed to elect eight Members to be members of the Committee on Public Accounts".

The motion was adopted.

Mr. Chairman: I may inform the House that arising out of the motion which has just been carried, the Assembly Office will be open to receive nominations up to 12 Noon on Saturday, the 22nd January, and the election will be held in accordance with the principle of proportional representation by cleans of the single transferable vote on Tuesday, the 25th January.

The Assembly then adjourned till Eleven of the Clock on Thursday, the 20th January, 1927.